



**Government of Jammu and Kashmir
Transport Department Civil Secretariat
Jammu/Kashmir.**

Notification

Srinagar, the 1st October, 2018

SRO445 ,- In exercise of the power conferred by sub-section (1) of section 3 of the Jammu and Kashmir State Road Safety Council Act, 2018 (Act No. V of 2018), the Government of Jammu and Kashmir hereby constitute "The Jammu and Kashmir State Road Safety Council" comprising the following; namely:-

1.	Advisor to Hon'ble Governor, J&K, I/C Transport Department	Chairman
2.	Chief Secretary, J&K	Vice Chairman
3.	Director General of Police, J&K	Member
4.	Administrative Secretary, Home Department.	Member
5.	Administrative Secretary, Finance Department	Member
6.	Administrative Secretary, Housing & Urban Dev. Department	Member
7.	Administrative Secretary, Health and Medical Education Department	Member
8.	Administrative Secretary, Planning & Development Department	Member
9.	Administrative Secretary, PW(R&B) Department	Member
10.	Administrative Secretary, Transport Department	Member
11.	Administrative Secretary, School Education Department	Member
12.	Divisional Commissioner, Kashmir	Member
13.	Divisional Commissioner, Jammu	Member
14.	Chairman Pollution Control Board, J&K	Member
15.	Inspector General of Police (Traffic), J&K	Member
16.	Inspector General of Police, Kashmir	Member
17.	Inspector General of Police, Jammu	Member
18.	Regional Officer/Director NHAI, J&K, Jammu	Member
19.	Director Health Service, Jammu	Member
20.	Director Health Service, Kashmir	Member
21.	Chief Engineer, PW(R&B), Jammu	Member
22.	Chief Engineer, PW(R&B), Kashmir	Member
23.	Chief Engineer, PMGSY, Jammu	Member
24.	Chief Engineer, PMGY, Kashmir	Member
25.	Chief Engineer, Mugal Road	Member

Handwritten signature

